

is a continuous process. As per the latest reports received from the State Governments, a total number of 1,66,266 bonded labourers have been identified and freed as on 31.5.84 out of which 1,26,395 have been rehabilitated leaving thereby 39,871 bonded labourers to be rehabilitated.

(b) A provision of Rs.25.00 crores (representing the Central Share of assistance) has been made during the 6th Five Year Plan, for the Centrally Sponsored Scheme for the rehabilitation of bonded labourers. The outlay for the scheme for the current Financial Year (1984-85) is Rs.4.50 crores (Central Share).

(c) So far a sum of Rs.1088.05 lakhs has been released to the State Governments as central share of assistance under the Centrally Sponsored Scheme for the rehabilitation of bonded labourers since the inception of the scheme in 1978-79. As against this, the State Governments have furnished utilisation certificates for a sum of Rs. 531.00 lakhs and the remaining amount is reported to be in the process of utilisation.

(d) Under the Bonded labour System (Abolition) Act, 1976, the responsibility for identification, release and rehabilitation of bonded labourers rests entirely with the State Governments concerned. The State Governments have been requested from time to time to take urgent and effective steps including undertaking of intensive surveys to secure early release and rehabilitation of bonded labourers wherever found existing. Detailed guidelines have also been issued to the State Governments in this regard.

Details of Companies Manufacturing Tetracycline

295. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the demand for tetracycline in the country at present and for next three years ;

(b) the major manufacturers producing tetracycline, their production capacities and production ;

(c) the reasons for companies in the private sector being singled out for inspection by a technical team of his Ministry and DGTD ; and

(d) whether production of more efficient manufacturers is being restricted in any manner ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) The Sixth Plan Working Group had estimated the demand for Tetracycline for the year 1984-85 as 330 MTs. Demand estimates for the VII Plan have not yet been finalised.

(b) Capacity and production of major manufacturers producing Tetracycline in the organised sector for the year 1983-84 are as under :—

Name of the company	Capacity (Tons)	Production (Tons)
1. M/s. I.D.P.L.	200.00	115.20
2. M/s. Synbiotics	3.00	91.15
3. M/s. Cynamid	6.00	2.19

(c) and (d) On the spot verification by Technical team was decided to be done in cases where actual production was substantially in excess of the licensed capacity and/or where complaints were received.

Need for Development of Coal Industry

296. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of ENERGY be pleased to state :

(a) whether there is a greater need for the development of coal industry in the country ;